

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-320
IB-433(ND)2020

IN THE MATTER OF:

RJ Packwells Pvt Ltd

Vs

Karn Laminators Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 20.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and seeks time to file documents by filing supplementary affidavit. List the case for 12.03.2020, as prayed for.

SHI-

(K.K. VOHRA)
MEMBER (T)

SHI-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)